

Interim Resolution Professional / Resolution Professional : Ashok Golecha IBBI Registration No. IBBI/IPA-002/IP-N000932/2019-2020/12973

Name of the corporate debtor: Dhanurdhar Processors Private Limited ; Date of commencement of CIRP: 5th June, 2020.; List of creditors as on: 18th February, 2021 .

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC if applicable
1	Deputy Commissioner of Customs, EPCG Monitoring Cell, JNCH, Nhava Sheva (Mumbai Customs)	Maharashtra	NA		76,51,815	76,51,815	Operational Claim	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	
1	Total				76,51,815	76,51,815	0	0	0		0	0	0	0	0	